



2026:DHC:4691-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 17454/2022, CM APPL. 55608/2022, CM APPL.
55609/2022
TINKU SWARAJPetitioner

Through: Ms. Pragnya Routray, Adv.

versus

MUNICIPAL CORPORATION OF DELHIRespondent
Through: Ms. Beenashaw N. Soni, SC,
with Ms. Mansi Jain, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

22.05.2026

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C.HARI SHANKAR, J.

1. Ms. Pragnya Routray submits that the petitioner is not interested in prosecuting this writ petition any further and seeks to withdraw this writ petition.

2. The writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

MAY 22, 2026/at